

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 660

TO BE ANSWERED ON DECEMBER 19, 2017

MIGRATION OF RURAL PEOPLE

No. 660. SHRI RATTAN LAL KATARIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether people from rural areas are migrating towards cities in search of employment and for other reasons;
- (b) if so, the details thereof;
- (c) whether the Government has set a target for providing houses to the urban poor at lower rates by the year 2022; and
- (d) if so, the details thereof along with the number of houses constructed for the poor during the last three years?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) & (b): Ministry of Housing & Urban Affairs does not have data on the migration of people from rural areas to cities.

(c) & (d): 'Land' and 'Colonization' are State subjects, therefore, it is the responsibility of States/Union Territories (UTs) to ensure housing for all its citizens. In order to supplement the efforts of States/Union Territories (UTs), the Ministry of Housing & Urban Affairs is

Contd...2...

the “Pradhan Mantri Awas Yojana (Urban) {PMAY (U)}” Mission to address the housing requirement of urban poor. The Mission guidelines provide flexibility to States/Union Territories (UTs) for appraising and approving project proposals based on demand assessed. States/Union Territories (UTs) have to approach the Ministry of Housing & Urban Affairs only for release of Central assistance for projects approved at the States/Union Territories (UTs) level.

Details of the houses constructed during last three years under PMAY (U) are at Annexure.
